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| 11. Smt. Uma Tuli,
Amar Jyoti Trust, New Delhi. | Member |
| 12. Shri Rohit C. Mehta
Chairman and Managing Director, Rohit Mills
Ltd., Khokhra Ahmedabad,
Ahmedabad-380 008. | Member |
| 13. Shri M.K. Kumar,
President, The Associated Chamber of
Commerce and Industries, Allahabad Bank
Building, Sansad Marg, New Delhi-110 001. | Member |
| 14. Smt. V.S. Ramadevi, Member Secy.
Law Commission. | Co-opted Member |
| 15. Shri S.N. Menon,
Joint Secretary. Ministry of Welfare. | Member-Secretary |

2. The terms of reference of the Committee are as follows :

- a) To study the existing legislation for the handicapped in other countries like UK. West Germany and Japan etc.
- b) To examine the problems faced by the disabled in the absence of legislative measures.
- c) To work out in detail the scope, the objective and general scheme of legislation for the handicapped covering the various aspects of the rehabilitation of the handicapped specially with reference to their economic rehabilitation in their open and sheltered employment.

Selection of Secretaries

1433. SHRI MANIK REDDY :

SHRI RAM SAMUJHAWAN :

Will the PRIME MINISTER be pleased to state :

(a) the present criteria of selecting the Secretaries to various Government Departments and Ministries of Union Government ;

(b) the reaction of Government to a recent ruling on the matter by the Central Administrative Tribunal ; and

(c) the procedure Government are considering to adopt in selecting the future Secretaries to Union Government ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P CHIDAMBARAM) : (a) The posts of

Secretary to the Government of India are covered under the Senior Staffing Scheme in accordance with which the services of individual officers are borrowed on deputiation from their respective cadre authorities. Appointments to these posts are made keeping in mind the requirements of each post and the qualifications and experience of the officers in the field of choice.

(b) The Government has filed a Special Leave Petition before the Supreme Court.

(c) Does not arise at present.

Fire Incident at Alampakkam near Cuddalore

1434. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of HOME AFFAIRS be pleased to state ;

(a) whether Government have ordered any enquiry into the incident of fire which rendered more than 5000 Harijans home